

(c) if not, what are the reasons thereof; and

(d) what specific steps are being taken by Government for the development of trade unionism among the agricultural workers?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): (a) to (c) Government had introduced the Trade Unions (Amendment) Bill, 1982 in the Lok Sabha on the 30th April, 1982, and this is being further processed in the current session.

(d) With a view to helping the rural workers to organise themselves into co-operatives trade unions or other forms of organisations, as may be considered necessary, a Plan Scheme envisaging appointment of honorary organisers has been taken up for implementation in 415 blocks of eight States. 224 organisers have already been appointed, trained and placed in position.

Removal of ban on formulation of pesticides

1496. SHRIMATI PRATIBHA SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have taken any decision to relax the ban for making formulations of pesticides by small scale industries;

(b) if so, what are the details in this regard;

(c) if the answer to part (a) above be in the negative, what are the reasons therefor;

(d) whether it is a fact that under the new 20 point programme top priority preference is to be given for growth of small scale industries and generation of employment;

(e) whether it is a fact that 95 per cent of the total sales of pesticides are under the control of Multinationals, Big Business and Large Houses; and

(f) if so, what steps Government propose to take to relax ban for small scale industries in view of new 20 point programme of Hon'ble Prime Minister?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH):
(a) No, Sir.

(b) Does not arise.

(c) A decision in this regard will be taken after review and streamlining of the existing arrangements for quality control in the small scale sector.

(d) The new 20 point programme stipulates that the handicrafts, handlooms, small and village industries should be given all facilities to grow and to update their technology.

(e) The data regarding total sales of pesticides is not available. Information to the extent possible, on the value of sales of pesticides would be collected and laid on the Table of the House.

(f) As replied in part (c) above, a decision on the issue of relaxing the ban on small scale industries will be taken after the existing arrangement for quality control in the small scale sector is reviewed and streamlined. The review is in progress.

National Fertilizer Plants

1497. SHRIMATI PRATIBHA SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of industrial by-products being produced by the National Fertilizers Ltd. at its plants at Panipat, Bhatinda and Nangal along with their annual production during the last one year, month-wise and plant-wise; and

(b) what are the norms and conditions that have been laid down by the National Fertilizers Ltd. for distribution/marketing of such by-products and price fixed for the same?